

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2967
ANSWERED ON:22.03.2005
COUNTER INSURGENCY TRAINING
Kalmadi Shri Suresh;Meinya Dr. Thokchom

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to train Police, Para-Military Forces and the Army who are deployed to fight insurgency in the North-East, Jammu and Kashmir and Naxalite infested areas with the latest equipment, education and understanding of terrorist designs and plans;
- (b) if so, the details in this regard;
- (c) whether our Police Forces and Armed Forces have been imparted basic lessons on Human Right;
- (d) if so, the ways it is being done; and
- (e) if not the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a),(b),(c),(d)&(e): Appropriate training courses for the Police and Para-Military Forces to enable them to deal with terrorists are run in the training facilities of the Central and State Governments using latest training equipment and methodology. The Army being deployed in the North-East and Jammu & Kashmir are also adequately trained and regularly updated on terrorist tactics and modus operandi. Sensitization to Human Rights is an integral part of the basic courses run for these personnel.